

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 3rd July, 2018

No.HC.VII-36/2018/3679 /A. Shri Arabinda Kumar, Lower Division Assistant (LDA), Office of the District and Sessions Judge, Dhubri, is transferred against the post of LDA-cum-Typist in the Office of the Member, MACT, Kamrup, Amingaon, which was created by the Govt. vide letter No.JDJ-125/2011/21 dated 21.09.2011 and shifted from Guwahati to Amingaon vide Govt. letter No.JDJ-11016/200/2017-ESTT-JUDI-Judicial/12 dated 24.10.2017. The post was created vide Govt. letter No. JDJ 319/2012/19 dated 21.11.2013.

Shri Kumar will join at his new place of posting immediately.

No.HC.VII-36/2018/3680 /A. Smti Utpala Choudhury, Lower Division Assistant (LDA), Office of the District and Sessions Judge, Bongaigaon, is transferred against the post of LDA-cum-Typist in the Office of the Member, MACT, Kamrup, Amingaon, which was created by the Govt. vide letter No.JDJ-125/2011/21 dated 21.09.2011 and shifted from Guwahati to Amingaon vide Govt. letter No.JDJ-11016/200/2017-ESTT-JUDI-Judicial/12 dated 24.10.2017. The post was created vide Govt. letter No. JDJ 319/2012/19 dated 21.11.2013.

Smti Choudhury will join at her new place of posting immediately.

No.HC.VII-36/2018/3681 /A. Smti Ritashree Kalita, Copyist, Office of the Sub-Divisional Judicial Magistrate (M), Gohpur, is transferred against the post of Copyist in the Office of the Member, MACT, Kamrup, Amingaon, which was created by the Govt. vide letter No.JDJ-125/2011/21 dated 21.09.2011 and shifted from Guwahati to Amingaon vide Govt. letter No.JDJ-11016/200/2017-ESTT-JUDI-Judicial/12 dated 24.10.2017. The post was created vide Govt. letter No. JDJ 319/2012/19 dated 21.11.2013.

Smti Kalita will join at her new place of posting immediately.

N.B. The concerned employees will not be entitled to claim TA and DA as the transfers are made on their request.

By Order,
Sd/- Kanchan Newar,
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-36/2018/3682-3697 /A.

Dated 03.07.2018

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.


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3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Member, MACT, Kamrup, Amingaon for information and necessary action.
5. The District and Sessions Judge, Dhubri. He is requested to release Shri Arabinda Kumar in order to enable him to join at his new place of posting immediately.
6. The District and Sessions Judge, Bongaigaon. She is requested to release Smti Utpala Choudhury in order to enable her to join at her new place of posting immediately.
7. The Chief Judicial Magistrate, Sonitpur, Tezpur. He is requested to release Smti Ritashree Kalita in order to enable her to join at her new place of posting immediately.
8. The Joint Registrar (_____), Gauhati High Court, Guwahati.
9. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
10. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
- ✓ 11. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
12. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati.
13. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
14. Shri Arabinda Kumar, Lower Division Assistant (LDA), Office of the District and Sessions Judge, Dhubri.
15. Smti Utpala Choudhury, Lower Division Assistant (LDA), Office of the District and Sessions Judge, Bongaigaon.
16. Smti Ritashree Kalita, Copyist, Office of the Sub-Divisional Judicial Magistrate (M), Gohpur.

(The list of staff here-in above is not necessarily in order of seniority)


JT. REGISTRAR (VIGILANCE)


8/7/18